

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 402 OF 2018

Dated : 14th August, 2019

In the matter of:

Adani Transmission (India) Ltd.

Versus

Maharashtra Electricity Regulatory Commission

... **Appellant(s)**

... **Respondent(s)**

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **16.10.2019.**

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Court Master